

3

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/96/2016

NAME OF THE PETITIONER(S)

: K. Ramakrishnan & 2 Others

NAME OF THE RESPONDENT(S)

: Universal Heat Exchangers Ltd & 6 Others

UNDER SECTION

: 397/398

S.No.	Name (in Capital)	Represented by	Signature
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①. S. Manjula Devi, ADV
For KSR & CO

For Applicants/
Respondents

[Signature]

②. A. G. SAMYANARAYAN
For
A.K. MYLSAMY

For Respondents/
Petitioners

9003970445

[Signature]

ORDER

Counsel representing both the parties are present. Counsel for respondents filed counter in CA 105/2017. Time enlarged at request of both the counsel for submitting arguments. Put up on 03.08.2017 at 10.30 A.M.

[Signature]
(K. Anantha Padmanabha Swamy)
Member (Judicial)